

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 268 of 2013 & IA-359 of 2013

&

Appeal No. 200 of 2013 &

I.A. No. 279 of 2013

Dated : 30th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 268 of 2013 & IA-359 of 2013

The Electricity Deptt. Andaman & Nicobar Islands ... Appellant(s)

Versus

M/s Suryachakra Power Corporation Ltd. & Anr. ... Respondent(s)

Appeal No. 200 of 2013 &

I.A. No. 279 of 2013

M/s. Suryachakra Power Corporation Ltd. ... Appellant(s)

Versus

Electricity Department & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Rakesh Khanna, ASG

Ms. D. Sindhwani

Counsel for the Respondent(s):

Mr. Samir malik

Mr. Anish Garg (Rep.) for JERC

ORDER

Post these matters for further hearing on **22nd & 23rd May, 2014.**

In the meantime, it is open to the parties to file the comprehensive
Written Submissions after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**